NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 947/2023 IN
C.P.(IB)-1701(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Indiabulls Consumer Finance Ltd

V/s.

Mansi International Pvt Ltd.

SECTION 7 OF IBC, 2016

ORDER
Hearing Through: VC and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on **06.12.2023** further for hearing**.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//